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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 188/(MAH)/2017

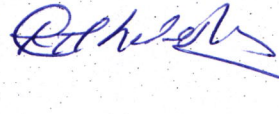
CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2017

NAME OF THE PARTIES: M/s. Varad Vinayak Textiles Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
18.)	Mr. Chandrakant Mhadaskar	Advocate for petitioner	

ORDER

CSP 181/230-232/NCLT/MB/MAH/2017
CSP 182/230-232/NCLT/MB/MAH/2017
CSP 183/230-232/NCLT/MB/MAH/2017
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CSP 187/230-232/NCLT/MB/MAH/2017
CSP 188/230-232/NCLT/MB/MAH/2017
CSP 189/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 16.8.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASHKUMAR
Member (Judicial)